

Filing no 8288/2020 (Crl. Appeal S.J.)
Natwa Ghasi Vs state of Jharkhand
Name of advocate:- A.K. Chaturvedi

Defects:-

2. Delayed days are 57 days. Limitation expired on 07.04.2020.
- 9(i) Limitation petition is wanting.
- 9(ii) P.S. case no. may be corrected at para 5.
- 9(iii) Context of prayer para may be corrected.